COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>IA NO. 840 OF 2017 IN</u> APPEAL NO. 330 OF 2017

Dated: 12th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

NTPC Limited Appellant(s)

Vs.

GRIDCO Limited & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Raj Kukar Mehta

Ms. Himanshi Andley for R.1

Mr. Anand Kr. Shrivastav Mr. Shivam Sinha for R-3

ORDER

On being mentioned the matter is taken on board.

List the matter for directions on <u>11.01.2018</u>. Learned counsel for the appellant is at liberty to inform the Central Commission about the pendency of the Application No. 840 of 2017 before this Tribunal.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member